

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1051
ANSWERED ON:07.03.2007
TELEPHONE COURTS
Reddy Shri Karunakara G.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government organises Telephone courts to provide relief to telephone subscribers;
- (b) if so, the dates on which telephone courts were organized in the country especially in Karnataka, during the last two years, State-wise;
- (c) the number of cases received and disposed off by these courts during the said period, State-wise; and
- (d) the details of the relief provided to the telephone subscribers alongwith the rules of organizing such courts?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) to (d) The information is being collected and will be laid on the Table of the House.